

Format for quarterly compilation of data:

CASES INSTITUTED AND DISPOSED IN THE II QUARTER OF THE YEAR 2021


HIGH COURT OF SIKKIM

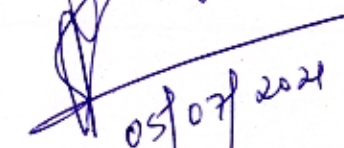
Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrL.	(Civ.+CrL.)	Civil	CrL.	(Civ.+CrL.)	Civil	CrL.	(Civ.+CrL.)	Civil	CrL.	(Civ. + CrL)
High Court of Sikkim	I	203	40	243	18	08	26	21	10	31	200	38	238

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	00

Prepared by:

 Assistant Registrar
 High Court of Sikkim
 Gangtok

Verified by:

 05/07/2021
 DEPUTY REGISTRAR (Judl.)
 High Court of Sikkim
 Gangtok

